GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4378
ANSWERED ON:21.04.2015
RESPONSE CENTRES FOR WOMEN SAFETY
Khadse Smt. Raksha Nikhil

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has established a 24X7 special call and response centres for making women safe in the metro cities and if so, the details thereof;
- (b) whether the Government has also established Smart Patrolling and install CCTV cameras in public places for the safety of women; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) The Ministry of Home Affairs is envisaging setting up of an integrated Computer Aided Dis- patch (CAD) platform for supporting Geographical Information System (GIS) Based Call Taking and Global Positioning System (GPS) based Police vehicle dispatch function that will help to improve the efficiency in responding to women distress calls and provide speedy assistance. The Cabinet Committee on Economic Affairs has approved the proposal on 05.02.2014 and has sanctioned a total of Rs. 321.69 crore out of the Nirbhaya Fund.
- (b) to (c) As per the Seventh Schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, regis- tration, investigation and prosecution of crime, lies with the State Governments / Union Territory

Administrations. However, Government of India is deeply concerned with the welfare of women; and through various schemes and advisories to the State Governments / Union Territory Administ- rations, augments the efforts of the States / UTs. The Ministry of Home Affairs had issued an advisory to all States / UTs on 04.09.2009 enumerating several measures to be adopted for patrolling particularly in routes vulnerable with regards to safety of women. The advisory is avai- lable in the Ministry of Home Affairs website http://mha.nic.in/sites/upload files/mha/files/ pdf/AdCrime-Agnst-Women170909.pdf.

All the State Governments have been advised to put in place regulatory frame work where by the provision of basic security features pertaining to access control and surveillance (through CCTV cameras, etc) systems, are made mandatory in res- pect of certain types of private establishments, such as Malls, Multiplexes, hotels, restaurants and other entertainment places, etc.